

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/181(KB)2022
IN
C.A.(CAA)/94(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	POSITIVE MANAGMENT PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv.] For the Petitioner
Mr. A. K. Upadhyay, Adv.]
Mr. Namrata Singh, Adv.]

Mr. Sudhir Kapoor] JD-RD(ER)

ORDER

1. Ld. Counsel for the petitioner present. Mr. Sudhir Kapoor, Joint Director from the Office of the RD(ER), MCA, representing the Central Government, present.
2. Ld. Counsel Ms. Manju Bhuteria appearing on behalf of petitioner submits that they are agreeing to the change of appointed date from 01st April, 2021 to 01st April, 2022.
3. Heard at length. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**